

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4569/2017  
M.A. No. 4702/2018

The 13<sup>th</sup> day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Manoj Kumar Teekla  
Aged about 32 years  
S/o Late Sh. Trilok Nath  
Group-B  
R/o 108, Malik Pur, Near Model Town-I  
Delhi-110009  
Posted as Assistant Enforcement Officer  
at Directorate of Enforcement  
Delhi Zonal Office-II.
2. Dileep Mangawa  
Aged about 27 years  
S/o Sh. Dharmpal Singh  
Group-B  
R/o Block-I/2, 42, Third Floor, Sector-16  
Rohini, New Delhi  
Posted as Assistant Enforcement Officer  
at Directorate of Enforcement  
Delhi Zonal Office-I.
3. Sumit Upadhyay  
Aged about 29 years  
Group-B  
S/o Sh. Sushil Upadhyay  
R/o A-49/50, Vishwakarma Colony,  
M.B. Road, New Delhi-44  
Posted as Assistant Enforcement Officer  
at Directorate of Enforcement Headquarter.
4. Amit Kumar  
Aged about 28 years  
Group-B  
S/o Sh. Satish Kumar

R/o 886/8, Mehrauli, New Delhi-110030  
Posted as Assistant Enforcement Officer  
at Directorate of Enforcement  
Delhi Zonal Office-I

5. Aman Mor  
S/o Shri Sulian Singh  
Aged about 28 years  
Group-B  
R/o F.No. 6805, Jal Vayu Vihar,  
Sector-20, Panchkula, Haryana  
Posted as Assistant Enforcement Officer
6. Naveen Gupta  
S/o Shri Kashmiri Lal  
Aged about 28 years  
Group-B  
R/o H.No. 1991, Huda, Sector-12,  
Panipat, Haryana-132103  
Posted as Assistant Enforcement Officer
7. Rakesh Janghu  
S/o Shishpal Sing  
Aged about 27 years  
Group-B  
R/o H.No.30, Sector-4, Gurugram,  
Haryana  
Posted as Assistant Enforcement Officer
8. Jayant Chaudhary  
Aged about 25 years  
Group-B  
S/o Sh. Ram Kumar Singh  
R/o M-46, Top Floor, ODS,  
Lajpat Nagar-IV, New Delhi  
Posted as Assistant Enforcement Officer
9. Pawan Kishore  
Aged about 27 years  
Group-B

S/o Late Sh. Jugal Kishore  
R/o 8/227, DDA Flats Garhi,  
East of Kailash, New Delhi-110065  
Posted as Assistant Enforcement Officer

10. Dinesh Kumar  
Aged about 27 years  
Group-B  
S/o Sh. Rajiv Kumar  
R/o VPO Kheri Damkan, Gohana  
Sonepat, Haryana  
Posted as Assistant Enforcement Officer

11. Pawan  
Aged about 28 years  
Group-B  
S/o Sh. Mehtab Singh  
R/o VPO-Grijhi, Tehsil-Sampla,  
District-Rohtak, Haryana  
Posted as Assistant Enforcement Officer.

12. Mohit Godara  
Aged about 28 years  
Group-B  
S/o Sh. Subhash Godara  
R/o H.No. 28, H.B.C. Mandi Adampur  
Hisar, Haryana  
Posted as Assistant Enforcement Officer.

.. Applicants

(By Advocate : Shri Sudarshan Rajan with Shri Ramesh Rawat)

Versus

1. Union of India &Ors.  
Through Secretary  
Ministry of Finance  
Department of Revenue  
Room No. 46, North Block  
New Delhi-110001.

2. The Director of Enforcement  
Enforcement Directorate  
Lok Nayak Bhawan (6<sup>th</sup> Floor)  
Khan Market, New Delhi-110003
3. M. Chandrasekharan
4. Smit. Renu Gera
5. N.N. Namboodri
6. Smt. Charanjeet Kaur
7. Smt. S. Vasumati
8. Smt. Rajinder Kaur
9. Kulbhushan Kumar
10. Hitesh Bhandari
11. G.M. Murli Krishna
12. Balvir Singh
13. G. Senthil Kumaran
14. Smt. Saroj Kumari
15. H.K. Pandey
16. Anil Lakra
17. Promod Kumar Bilala
18. Chetan R. Veghela
19. B. Narayan Rao
20. S. Srinivasa Prasad

21. Smt. Renu Gulati

22. C.P. Surendran

23. Lakshman Kumar Verma

24. Nirmal Kumar Mosha

25. V. Ramesh Babu

26. Smt. V. Kalaiselvi .. Respondents

(Respondents No. 3 to 26 be served through the Directorate of Enforcement, Lok Nayak Bhawan (6<sup>th</sup> Floor), Khan Market, New Delhi-110003 i.e. respondent no. 2)

(By Advocate : Shri Ranjan Tyagi for R-1 & 2 and  
Shri Vidya Sagar for R-3 to 26)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, Shri Sudarshan Rajan, learned counsel appearing for the applicants, while submitting that the respondents have issued a Corrigendum dated 12.09.2018 to the impugned seniority list and, thereafter, they have also issued a revised provisional seniority list dated 28.09.2018 and called for representations from the applicants as well as all other concerned persons, seeks leave of this Tribunal to withdraw the O.A.

2. Shri Vidya Sagar, learned counsel appearing for the private respondents, while not disputing the said facts, however, opposes the prayer for permitting the applicants to withdraw the O.A.
3. Shri Ranjan Tyagi, learned counsel appearing for the official respondents, submits that the O.A. may be dismissed, as the same has become infructuous.
4. Since in the O.A., no interim orders were issued affecting the parties on either side, we accept the request of the applicants' counsel. Accordingly, the O.A. is dismissed as withdrawn. It is also made clear that the dismissal of this O.A. shall not come in the way of the applicants, if they are advised to challenge the final seniority list to be issued by the respondents. Pending MAs, if any, also stand disposed of. No order as to costs.

**(A.K. BISHNOI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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